F. No. J-11017/24/2023-Judicial (2)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi Dated the 25th September, 2023

ORDER

The President is pleased to engage Shri Shashank Garg, Advocate as Central Government Standing Counsel for conducting Central Government litigations before the High Court of Delhi, as shown below, with effect from the date of this order, for a period of three years or until further orders, whichever is earlier:

High Court of Delhi Central Government Standing Counsel

Name of Advocate	Contact details	Enrolment No.
Shri Shashank Garg	S-367, Basement, Greater Kailash, Part-I, New Delhi Mob: 9811526671 Email: office@shashankgarg.net	D/749/2008

- 2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 24(2)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restriction on Dy. SGI / Panel Counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigation'.
- 3. Hindi version of this order will follow.

(Vijay Kumar Sharma) Joint Secretary & Legal Adviser

Copy to:-

- 1. PS to MoS (IC) L&J.
- 2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS (SA).
- 3. PS to Attorney General of India/PS to Solicitor General of India/PS to all Addl. Solicitors Generals of India.
- 4. The In-charge, Litigation (High Court) Section, New Delhi.
- 5. The Registrar, High Court of Delhi, New Delhi.
- 6. The Cash (LA) Section, w.r.t. payment of retainership fee to Shri Shashank Garg, CGSC with effect from the date of this order.
- 7. Shri Shashank Garg, Advocate as mentioned above.
- 8. The Pay & Account Office, Department of Legal Affairs.
- 9. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Uol' for the information of all concerned.
- 10. Hindi Unit, Department of Legal Affairs for Hindi translation of the order.
- 11. Spare copies.

(Kumar Gaurav) Section Officer (Judicial)

Tel. 011-23384945

Email: judicial-dla@nic.in